

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10036 of 2020

(Arising out of OIO-DMN-EXCUS-000-COM-045-18-19 dated 30/03/2019 passed by Commissioner of Central Excise, Customs and Service Tax-DAMAN)

MR LALITBABLANI

.....Appellant

Bablani Brothers, 3831/2, David Street, Dariaganj
Delhi

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

APPEARANCE:

Shri Ankur Upadhyay, Advocate for the Appellant
Shri Vinod Lukose, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 30.08.2022
DATE OF DECISION: 07.10.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 12432 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul